

(e) if not, reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) to (e) Honourable Member of Parliament is presumably referring to his letter of 20th April, 83 with which was enclosed letter of 8th April, 83 of General Manager, District Industries Centre, Darbhanga to National Small Industries Corporation for conducting intensive campaign. National Small Industries Corporation proposes to hold the campaign at Darbhanga in September-October, 83. The entrepreneurs of Madhubani will also be advised through General Manager, DIC, Madhubani to participate in the intensive campaign at Darbhanga.

Compassionate Appointments in Group C & D Posts

491. SHRI ERA ANBARASU : Will the Minister of HOME AFFAIRS be pleased to state the number of appointments made on compassionate grounds in the Central Governments in the year 1982-83 in Group C and D posts from (i) the wards of Government servants retiring before attaining the age of 55 years on medical grounds; and (ii) the wards of employees who died in harness ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : Under instructions issued by the Department of Personnel and administrative Reforms all the Ministries/Departments are competent to appoint a son/daughter/near relative of a Government servant who dies in harness or is invalidated on medical grounds before attaining the age of 55 years, subject to the condition that the number of posts earmarked for such appointment do not exceed significantly 50% of the vacancies arising in a Calendar Year after allowing for all other reservations. There is no system of collecting information regarding the number of compas-

sionate appointments made by various Ministries/Departments. Moreover, as the Government offices are scattered throughout the length and breadth of the country the effort required to collect and compile this information will not be commensurate with the result to be achieved.

Nuclear Power Plants Operated by Central/State Government Bodies

492. SHRI ATAL BIHARI VAJ-PAYEE :
SHRI SURAJ BHAN :

Will the PRIME MINISTER be pleased to state :

(b) names of nuclear power plants which are wholly or partially owned or operated by Central/State Government bodies or corporation in the country;

(b) the rated capacity of each one of them and each one's capacity utilisation in each of the last three years and in the current year; and

(c) each unit's profits or losses earned in the same periods ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Nuclear power stations are wholly owned and operated by the Central Government. Tarapur Atomic Power Station (TAPS) and Rajasthan Atomic Power Station (RAPS) are in operation at present. Unit-I of Madras Atomic Power Station has recently been commissioned.

(b) Information required is given in the table ahead :